## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 300 TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2020

#### **AUTOMATION OF RATION SHOPS**

#### 300. SHRI ANTO ANTONY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any details regarding number of ration shops in the country, if so, the details thereof, State-wise;
- (b) whether the Government is implementing a scheme for automation of ration shops in the country, if so, the details of the scheme including its present status and the amount earmarked, disbursed to the State Governments under the Scheme; and
- (c) whether the Government is implementing a scheme called One Nation and One Ration Card in the country, if so, the details thereof including the salient features and the estimated cost of implementation?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): The Department in association with all States/UTs is implementing a scheme on 'End-to-End Computerization of Targeted Public Distribution System (TPDS) Operations' including automation of Fair Price Shops (FPSs) to bring transparency and efficiency in the allocation and distribution of highly subsidised foodgrains to beneficiaries covered under National Food Security Act, 2013 (NFSA). So far, nearly 88% FPSs in the country have been automated by installing ePoS devices at FPSs. A statement showing State/UT wise total number of FPSs is annexed.

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As regard financial assistance to States/UTs, 'The Food Security (Assistance to State Governments) Rules 2015' under NFSA provides for reimbursement of an additional dealer margin to States/UTs at the rate of Rs.17 per quintal of foodgrains distributed through the ePoS devices, to meet up the expenditure incurred towards the purchasing cost, operational/running/ maintenance expenses of ePoS devices and incentives for their use. Such expenditure would be shared between Centre and State/UT Governments on 75:25 basis for 23 Special Category States/UTs and on 50:50 basis for 13 General Category States/UTs. So far, this Department has released a total of about Rs. 100 Crore to concerned States under NFSA during the current financial year.

(c): To sustain the reforms brought in by the scheme on 'End-to-End Computerization of TPDS Operations' and to introduce new reforms, the Department in association with States/UTs is implementing another scheme namely "Integrated Management of Public Distribution System (IM-PDS)" w.e.f. April 2018 with a total outlay of Rs. 127 Crore. The main objective of the scheme is to introduce nation-wide portability of ration card holders under National Food Security Act, 2013 (NFSA), through 'One Nation One Ration Card' system. This system enables the migratory ration card holders/beneficiaries to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice in the country by using their existing/same ration card issued in their home State/UT after biometric/Aadhaar authentication on electronic Point of Sale (ePoS) devices installed at the FPSs. So far this facility is available in 12 States.

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#### Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.333 DUE FOR ANSWER ON 04.02.2020 IN THE LOK SABHA.

### Status of End-to-End Computerization of PDS Operations Scheme as on 14.01.2020

SI.	States/UTs	Total Fair Price Shop
1	Andaman & Nicobar	479
2	Andhra Pradesh	28,936
3	Arunachal Pradesh	1,943
4	Assam	38,237
5	Bihar	46,800
6	Chandigarh (DBT)	NA
7	Chhattisgarh	12,304
8	Dadra & Nagar Haveli	63
9	Daman & Diu	51
10	Delhi	2,254
11	Goa	456
12	Gujarat	17,210
13	Haryana	9,526
14	Himachal Pradesh	4,934
15	Jammu & Kashmir	6,411
).E1.EE	(incl. Ladakh)	
16	Jharkhand	25,532
17	Karnataka	19,935
18	Kerala	14,374
19	Lakshadweep	39
20	Madhya Pradesh	24,732
21	Maharashtra	52,532
22	Manipur	2,682
23	Meghalaya	4,736
24	Mizoram	1,252
25	Nagaland	1,691
26	Odisha	12,577
27	Puducherry (DBT)	NA NA
28	Punjab	17,525
29	Rajasthan	25,682
30	Sikkim	1,362
31	Tamil Nadu	34,776
32	Telangana	17,170
33	Tripura	1,806
34	Uttar Pradesh	80,493
35	Uttarakhand	9,908
36	West Bengal	20,806
	Summary	5,39,214

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